

# **HIGH COURT OF ORISSA: CUTTACK**

## **Store and Purchase Section**

No.:-III-A-06/2021-18237/2024

Date: 22.11.2024

### **NOTICE**

Pursuant to Court's Tender Call Notice No.16900 dtd.30.10.2024 and subsequent Notice no.-18220 dtd.22.11.2024, it is hereby notified that the bidder namely "**CANONFIRE Creatives Pvt. Ltd., Saheed Nagar, BBSR**" is declared to be successful L-1 bidder with respect to Preparation, Design, Printing and Supply of the Judicial Calendar of Odisha, 2025 and is selected as the agency to provide 2600 copies of Odisha Judicial Calendar, 2025 as per the terms and conditions of the Tender Call Notice.

The Work Order for the said contract has been issued in favour of the selected agency.

By order

  
22.11.2024  
**Registrar (Judicial)**

**Memo No.:-18238/2024(2) Dated:-22.11.2024**

Copy forwarded to the

3. Notice board for information.
4. Superintendent, IT Cell for uploading the Notice on the official website of the Court.

  
22.11.2024  
**Registrar (Judicial)**